

ANNUAL REPORT OF GUJARAT AGRO-INDUSTRIES CORPORATION LTD., AHMEDABAD

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE):

I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Gujarat Agro-Industries Corporation Limited, Ahmedabad, for the year 1970-71 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-3625/72].

STATEMENT RE. DAMAGE CAUSED BY FLOODS, ETC. AND POWER POSITION IN THE COUNTRY.

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL):

I beg to lay on the Table—

- (1) A statement on the damage caused by floods and cyclones during the monsoon of 1972 in the country. [Placed in Library. See No. LT-3627/72].
- (2) A statement on the power position in the country. [Placed in Library. See No. LT-3628/72].

INTERIM REPORT OF BONUS REVIEW COMMITTEE AND GOVERNMENT RESOLUTION THEREON

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND REHABILITATION (SHRI BALGOVIND VERMA):

I beg to lay on the Table—

- (i) Interim Report of Bonus Review Committee signed by Chairman, Dr. S. D. Punekar, Shri N. S. Bhat and Shri Harish Mahendra.
- (ii) Interim Report of Bonus Review Committee signed

by Shri R. P. Billimoria, Shri Mahesh Desai, Shri G. Ramanujam and Shri Satish Loomba.

- (iii) Government Resolution (Hindi and English versions) No. S-33025/23/72-WB dated the 19th October, 1972 notifying Government's decisions on the above Reports.

[Placed in Library. See No. LT-3629/72].

CUSTODY AND HANDLING OF EXHIBITS IN THE INDIAN MUSEUM, CALCUTTA, RULES AND U.G.C. (TERMS AND CONDITIONS OF SERVICE OF EMPLOYEES) AMENDMENT RULES

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV):

I beg to lay on the Table—

- (1) A copy of the Custody and Handling of Exhibits in the Indian Museum, Calcutta, Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 1071 in Gazette of India dated the 2nd September, 1972, under sub-section (3) of section 15A of the Indian Museum Act, 1910. [Placed in Library. See No. LT-3630/72].
- (2) A copy of the University Grants Commission (Terms and conditions of service of Employees) Amendment Rules, 1972 (Hindi and English versions) published in Notification No. G.S.R. 1070 in Gazette of India dated the 2nd September, 1972, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-3631/72].